

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1499**  
TO BE ANSWERED ON THE 26<sup>TH</sup> JULY, 2022

**“IRREGULARITIES IN ORGANIC FARMING**

1499. SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the cases of irregularities have been reported in respect of organic farming in the country especially in Rajasthan, Punjab , Haryana, Uttar Pradesh, Uttarakhand and Delhi;
- (b) if so, the details thereof;
- (c) whether the Government has taken any action against the persons allegedly involved in such cases; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): National Programme for Organic Production (NPOP), operated by Ministry of Commerce & Industry under NPOP certification programme has identified some irregularities and non-compliances in certification procedures. Based on the investigation following Certification Bodies have been suspended /terminated by APEDA – The controller of NPOP programme.

Sr. No.	Name of Certification Body	Action Taken	Date of Suspension
1	TQ Cert Services Pvt. Ltd.	Suspended	12.01.2022
2	Onecert International Pvt. Ltd.	Suspended	21.10.2021
3	Vedic Organic Certification Agency*	Terminated	01.05.2020

Source: APEDA

As Certification Bodies (CBs) are working on pan India basis, action has been taken on the basis of their overall certification programme irrespective of the States/area.

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